

on the North Eastern Railway was received at Meerut City Station on the 3rd August, 1967 and its open delivery was granted to the consignee ;

(b) if so, whether the 'damages and deficiency advice' issued in this connection by the Parcel staff of Meerut City Station is fictitious ;

(c) if so, the amount of claim paid by the Railway Administration ; and

(d) the action taken against the staff at fault ?

THE MINISTER OF RAILWAYS  
(SHRI NANDA) : (a) Yes.

(b) The 'damages and deficiency certificate' issued in this case is suspected to be fictitious.

(c) A claim of Rs. 1,097.48 was paid in this case.

(d) Disciplinary proceedings have been initiated against the employee held responsible.

#### Introduction of Diesel Engines on Trivandrum-Ernakulam Section

7747. SHRI MANGALATHU MADAM : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is a proposal or a suggestion pending with the Railway Board for the introduction of diesel engines on the Trivandrum-Ernakulam Section ; and

(b) if so, the details thereof ?

THE MINISTER OF RAILWAYS  
(SHRI NANDA) : (a) and (b) . Yes. The question of dieselisation of Trivandrum-Ernakulam Section along with other sections and their *inter-se* priorities within the available resources is under examination. The requirements of this section would be kept in view while finalizing the dieselisation Plan.

#### Expansion of M/s. Phillips Co.

7748. SHRI S. M. BANERJEE : Will

the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether M/s. Phillips Company enjoys monopoly in Lamp Industry in the country ;

(b) if so, the reason for allowing further expansion to them ;

(c) whether they have received undue favour because of their close association with one of the senior officers of his Ministry ; and

(d) if so, whether investigation has been made in the matter ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F.A. AHMED) : (a) and (b) . Two major items in the electric lamp industry are GLS lamps and fluorescent tubes. In so far as these items are concerned, there are over 10 units under production including M/s. Phillips (India) Ltd. Against a total production during 1969 of GLS-88.88 million nos. and fluorescent tubes 10.20 million nos. Philips India accounted for GLS 18.5 million nos. (19%) and fluorescent tubes 3.70 million nos. (36%). M/s. Phillips do not, therefore, enjoy a monopoly in the industry but they hold a dominant position in respect of fluorescent tubes.

(c) No, Sir.

(d) Does not arise.

#### Production of Tannery Footwear Corporation of India Ltd.

7749. SHRI S. M. BANERJEE : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether M/s. Cooper Allen, Kanpur now known as the Tannery and Footwear Corporation of India Ltd. has started full production ;

(b) if not, the reason for the same ; and

(c) when full production is likely to start ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F A AHMED) : (a) to (c) . The Tannery and Footwear Corporation of India Ltd. at present, is not working to its full production capacity because of the old and worn-out machineries, lack of orders etc. Besides, the Cooper Allen and North West Tannery Units were not in production for about 18 months at the time of take over and it takes sometime to build up the tempo of production. Full production is likely to be achieved in about 18 months time.

#### Increase in production at Chittaranjan Locomotive Works

7750. SHRI S. M. BANERJEE : Will the Minister of RAILWAYS be pleased to state :

(a) whether the production in the Chittaranjan Locomotive Works has increased ;

(b) if so, whether the cost of production has also been reduced ; and

(c) if so, how the price compares with TELCO ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) The production of Electric Locomotives and Diesel Shunting Locomotives has increased while that of Steam Locomotives has been brought down as a measure of policy. The number of locomotives despatched from Chittaranjan Locomotive Works during the last two years are given below :—

	1968-69	1969-70
i) Steam Locomotives		
B. G.	64	36
M. G.	-	13
ii) Electric Locos (AC)		
B. G.	29	50
iii) Diesel Shunters		
B. G.	8	31

(b) No reduction in costs has been possible due to rise in cost all round.

(c) Comparison of present day cost of M. G. (YG) locomotives produced at Chittaranjan with those made by Telco is not possible as this firm has not produced this type of locomotives after 1966.

#### Allotment of shops to tribal displaced persons of HEC, Ranchi

7751. SHRI KARTIK ORAON : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that not a single tribal displaced person from the Heavy Engineering Corporation, Ranchi, has been allotted any shop in the shopping Centre in spite of the published policies of the Corporation ;

(b) if so, the reasons therefor ; and

(c) if the reply to part (a) above be in the negative the total number of shops allotted and the number out of them allotted to the tribals who have been displaced on account of the setting up of the Heavy Engineering Corporation Ltd., Ranchi ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI) (a) to (c) . The information is being collected and will be laid on the Table of the House.

#### Soviet specifications in line with statutes

7752. SHRI KARTIK ORAON : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the Soviet standards, norms and specifications are in line with the Indian standards, norms and specifications as embodied in the Indian statutes governing boilers and pressure vessels, electrical powers and factory laws ;

(b) if so, the extent of their implementation ; and